

NATIONAL COMPANY LAW TRIBUNAL
COURT-V, MUMBAI BENCH

205. RCP(IB)/6(MB)2024

IN THE MATTER OF

Thin Computing Solutions Private Limited

... Petitioner

Vs

Forbes Technosys Limited

... Respondent

U/s 9 of the Insolvency and Bankruptcy Code, 2016

Order Delivered on 03.05.2024

CORAM:

MS. REETA KOHLI,
MEMBER (J)

MS. MADHU SINHA,
MEMBER (T)

Appearance through VC/Physical/Hybrid Mode:

For the Petitioner: CS PS Thakre (PH)

For the Respondent:

ORDER

Ld. Counsel for the Respondent submits that the Corporate Debtor has already filed the Petition i.e. CP 2629 of 2024 under Section 10 which is pending for 14.05.2024.

Let this RCP 6 of 2024 be posted on the same date. Adjourned to **16.05.2024**.

Sd/-
MADHU SINHA
Member(Technical)

Sd/-
REETA KOHLI
Member(Judicial)

/Ziyaul/